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Title: Introduction of the Regulation of International Treaties, Agreements, Conventions and Covenants Bill, 2017.

ADV. JOICE GEORGE (IDUKKI): I beg to move for leave to introduce a Bill to regulate the manner in which the Central Government shall enter into and implement any international treaty, agreement, convention or covenant with foreign countries and for matters connected therewith.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to regulate the manner in which the Central Government shall enter into and implement any international treaty, agreement, convention or covenant with foreign countries and for matters connected therewith."

*The motion was adopted.*

ADV. JOICE GEORGE : I introduce the Bill.